

20 705

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.153/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Devcon Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CS SANJAY KUMAR GUPTA Practising Secretary	Petitioner	Sanjay 13/07/2017
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1.	Adv Ratnakesh Banerjee for Adv	} Respondents	OGLau 13/7/17
2.	Sunayna Choudhary Adv		
3.	CS Mahabhar Gouda Per		

ORDER

Ld. Pr. CS for the petitioner and the Ld. Counsels for the respondents are present.

Ld. Pr. CS informed that these cases are interconnected and in 5 cases respondents have filed their reply, wherein he has to submit rejoinder, and in 6th case he has received reply only yesterday. In the circumstances he needs 2 weeks' time to file rejoinder. Prayer is

allowed. Petitioner is allowed to file the rejoinder in all the 6 cases within 2 weeks.

List the matter on **28/08/2017** for arguments from petitioner's side, on **29/08/2017** for arguments from respondents' side and on **30/08/2017** for reply arguments.


(Vijai Pratap Singh)
Member (J)